

2020/10/10

For election to.....(name of the House)

From.....**BAXAUL**...(**910**)....Constituency(*Name of the Constituency*)

(strike out whichever is not applicable)

(1) I am a candidate set up by BJP (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	AMVPS1224K	31.03.2010	264133.00
2.	Spouse-	-	-	-
3.	Dependent 1 HUF	AAJHA466JA	31.03.2010	327912.00
4.	Dependent 2	-	-	-
5.	Dependent 3	-	-	-

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	N/A
(b)	Name of the court, Case No. and Date of order taking cognizance :	N/A
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	N/A

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NA
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	NA

(c) Punishment imposed :

NA

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

AS ON 31.12.2011

S. No.	Description	Self	Spouse	Dependent-1 HVE	Dependent-2	Dependent-3
(i)	Cash in hand	135224.00	355000.00	445125.00	-	-
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	238352.00	-	419752.00	-	-
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	100000.00	-	400000.00	-	-
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	126984.00	-	91304.00	-	-
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	NIL	-	-
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Alto Car BR-1AE-3180 ₹ 210000/-	-	FORD Endeavour BR-01PC 4142 ₹ 1515000.00	-	-
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Gold 20GM ₹ 54000.00	Gold 100GM ₹ 270000/- Silver 500 gm ₹ 25000	-	-	-

(vii)	Any other assets such as value of Claims/Interest	Rifle 40000.00 Mabil 6000.00	-	-	-	-
(ix)	Gross Total value	910560.00	650000.00	3191181.00	-	-

3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<u>Agricultural Land</u>					
	Location(s)					
	Survey number(s)					
	Area (Total measurement in acres)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(ii)	<u>Non-Agricultural Land</u>					
	Location(s)					
	Survey number(s)					
	Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(iii)	<u>Commercial Buildings</u>					
	(including apartments)					
	-Location(s)					
	-Survey number(s)					
	Built up Area (Total measurement in sq. ft.)					

	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of property (in case of purchase) at the time of purchase					
	Any investment on the property by way of development, construction etc.					
	Approximate Current market value					
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s) Area (Total measurement in sq. ft.) Built up Area (Total measurement in sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of property (in case of purchase) at the time of purchase Any investment on the land by way of development, construction etc. Approximate Current market value					
(v)	Others (such as interest in property)					
(vi)	Total of Current Market Value of (i) to (v) above					

Details as per sheet annexed

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank , institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
				HUF		
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan			KCC from PNB 198937.00		
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan			Advance against sale of land 500000/-		

	Any other liability					
	Grand total of liabilities					
(ii)	Government Dues:					
	Dues to departments dealing with government accommodation					
	Dues to departments dealing with supply of water					
	Dues to departments dealing with supply of electricity					
	Dues to departments dealing with supply of telephones/mobiles					
	Dues to departments dealing with government transport (including aircrafts and helicopters)					
	Income Tax Dues					
	Wealth Tax Dues					
	Service Tax Dues					
	Municipal/Property Tax Dues					
	Sales Tax Dues					
	Any other dues					
	Grand total of all Govt. dues					

(7) Details of profession or occupation:

a. Self.....M.A. & AGRICULTURIST

b. SpouseHOUSEWIFE

(8) My educational qualification is as under: MBBS, RMCH, Ranchi University, 1979

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. AJAY KUMAR SINGH
2.	Full postal address	VILL- RAGHUNATHPUR, PS RAMGARHWA DIST EAST CHAMPARAN
3.	Number and Name of the constituency and state	10 - RAXAUL
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	BHARTIYA JANTA PARTY
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	—

(c) Total number of Pending cases where the court (s) have taken cognizance		—				
5.	PAN of	Year for which last Income Tax Return filed			Total Income Slab	
(a) Candidate	AMVPS 1224A	31-3-2010			264133.00	
(b) Spouse:	—	—			—	
(c) Dependents	144F AASHA 4665A	31-03-2010			327912-0	
6.	Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	910560	650000	3171181	—	—
B.	Immovable Asset					
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)					
(ii)	Approximate Current Market Price of Asset (Total Value)	—	—	9797000		
7.	Liabilities					
(i)	Government dues (Total)	—	—	—		
(ii)	Loans from Bank, Financial Institutions and others (Total)	—	—	698937		
8.	Highest educational qualification: MBBS, RMCH, Ranchi, 1979					
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the.....day of..... 201.....

Ajay Kumar Singh
 DEPONENT

-
- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.

Ajay Kumar Singh
09/01/12

INFORMATION ABOUT DETAILS OF MOVEBLE ASSETS 31.12.2011

DR AJAY KUMAR SINGH

S/O SHRI VISHWANATH SINGH

DEPOSITS WITH BANK (SELF)

STATE BANK OF INDIA, SECRETARIATE Branch, Patna 10839462141

238351.63

DEPOSITS WITH BANK (HUF)

PNB, RAXAUL 4108000100012340

141847.00

STATE BANK OF INDIA, RAXAUL 10973184485

159541.85

INDIAN OVERSEAS BANK RAXAUL 3417

118363.00

419751.85

TOTAL

658103.48

DETAILS OF INVESTMENTS IN Bonds /Mutual Fund etc

SELF

SBI Life Insurance

100000.00

HUF

Deposit with Bajaj Allianz Life Insurance

300000.00

Deposit with Life Insurance MF

100000.00

400000.00

TOTAL

500000.00

DETAILS OF INSURANCE POLICIES

SELF

PREMIUM PAID (EIGHT INSTALMENTS OF Rs.15873.00) Till Date

126984.00

HUF

PREMIUM PAID (ONE INSTALMENTS OF Rs.91304)

91304.00

Deposit with Life Insurance MF

TOTAL

218288.00

Ajay Kumar Singh
09/01/12

INFORMATION ABOUT DETAILS OF IMMOVEBLE ASSETS 31.12.2011

DR AJAY KUMAR SINGH
S/O SHRI VISHWANATH SINGH
DETAILS OF AGRICULTURAL LAND

S.N.	LOCATION	KHATA NO.	KHESARA NO.	EXTENT	C. MARKET VALUE
1	Village Raghunathpur, Anchal-Ramgarhwa	171	583	0-16-0	
2	Village Raghunathpur, Anchal-Ramgarhwa		3246	0-1-15	
3	Village Raghunathpur, Anchal-Ramgarhwa	203	555	0-15-14	
4	Village Raghunathpur, Anchal-Ramgarhwa	247	573	0-11-14	
5	Village Raghunathpur, Anchal-Ramgarhwa		574	0-3-14	
6	Village Raghunathpur, Anchal-Ramgarhwa		575	0-11-08	
7	Village Raghunathpur, Anchal-Ramgarhwa		576	0-16-10	
8	Village Raghunathpur, Anchal-Ramgarhwa	49	577	0-15-04	
9	Village Raghunathpur, Anchal-Ramgarhwa		578	0-12-07	
10	Village Raghunathpur, Anchal-Ramgarhwa		579	0-12-09	
11	Village Raghunathpur, Anchal-Ramgarhwa		580	04-13-08	
12	Village Raghunathpur, Anchal-Ramgarhwa	47	3284	0-7-14.25	
13	Village Raghunathpur, Anchal-Ramgarhwa		3287	0-13-11	
14	Village Raghunathpur, Anchal-Ramgarhwa	172	3286	0-4-10	
				<u>5-08-18.25</u>	<u>3267000.00</u>

DETAILS OF NO-AGRICULTURAL LAND

S.N.	LOCATION	KHATA NO.	KHESARA NO.	EXTENT	C. MARKET VALUE
1	Village Raghunathpur, Anchal-Ramgarhwa	434	28032804	0-10-0	1500000.00

RESIDENTIAL BUILDING

S.N.	LOCATION	KHATA NO.	KHESARA NO.	EXTENT	C. MARKET VALUE
1	Village Raghunathpur, Anchal-Ramgarhwa	68	1357	0-0-11	1100000.00

FLATS IN APARTMENTS

SL. NO.	LOCATION	FLAT NO.	
1	MATESHAWRY APARTMENT VISHWESHARAI NAGAR, DANAPUR	405	2250000.00
2	MATESHAWRY APARTMENT VISHWESHARAI NAGAR, DANAPUR	404	1680000.00
			<u>3930000.00</u>
	GRAND TOTAL		<u>9797000.00</u>

Ajay Kumar Singh
0910112